

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 71

Dated Guwahati, the 14th December, 2016

In exercise of Powers conferred under Section 16 of the Advocates' Act, 1961, read with Clause 8(b) of Schedule – E in Chapter XIV of the Gauhati High Court Rules, Hon'ble the Chief Justice has been pleased to designate Sri Vikramjit Banerjee, Advocate General, Nagaland as Senior Advocate with effect from the date of issuance of this Notification.

By Order,

Sd/- H.K.Sarma

REGISTRAR GENERAL

Memo No. HC. III - 31/2009/ 3501 / G, Dated 14th December, 2016

Copy to:

1. The Chief Secretary, Govt. of Nagaland, Kohima / Govt. of Assam, Dispur, Guwahati / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
2. Sri Vikramjit Banerjee, Advocate General, Nagaland.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar / The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur
5. The Registrar General / Registrar, High Court of _____.
6. The Secretary to the Bar Council of India, New Delhi.
7. The Registrar (Vigilance / Admn./ Judl./Estt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar (Permanent) Bench, Naharlagun
10. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
13. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
14. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, / Itanagar Bench, Naharlagun.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. The Pvt. Secy. to Hon'ble Mr./Mrs./ Justice _____, Gauhati High Court, Guwahati.
17. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
18. Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the Gauhati High Court website.
20. The Administrative Officer (J) _____, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. The Notice Board, Gauhati High Court, Guwahati.

H.K.Sarma
14.12.16
REGISTRAR GENERAL

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Dated Guwahati, the 14th December, 2016

In exercise of Powers conferred under Section 16 of the Advocates' Act, 1961, read with Clause 8(b) of Schedule – E in Chapter XIV of the Gauhati High Court Rules, Hon'ble the Chief Justice has been pleased to designate Sri Chinmoy Chowdhury, Advocate General, Assam as Senior Advocate with effect from the date of issuance of this Notification.

By Order,

14/12/16
REGISTRAR GENERAL

Memo No. HC. III - 50/2016/ 3502 / G, Dated 14th December, 2016

Copy to:

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati / Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
2. Sri Chinmoy Chowdhury, Advocate General, Assam.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur/ The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar
5. The Registrar General / Registrar, High Court of _____.
6. The Secretary to the Bar Council of India, New Delhi.
7. The Registrar (Vigilance / Admn./ Judl./Estt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar (Permanent) Bench, Naharlagun
10. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
13. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
14. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, / Itanagar Bench, Naharlagun.
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17. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
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Sd/- H.K.Sarma

REGISTRAR GENERAL